

**List of Cases in District Court, Udhagamandalam for recording evidences of witness and arguments
During the period from 14.09.2020 to 18.09.2020**

| S. No | Case No. | Case Stage | Plaintiff/ Petitioner Counsel | Defendant / Respondent Counsel | Hearing Date |
|-------|-------------------|---|--|---|--------------|
| 1 | O.S. No. 04/2012 | For Examination of 3 rd Plaintiff as PW1 | Tr. R. Sundar | Tr. K.P.Rajan | 14.09.2020 |
| 2 | O.P. No. 67/2011 | Reply Arguments | Tr. P.S. Murali Shankar | Tr. G.P | 14.09.2020 |
| 3 | O.S. No. 03/2015 | Plaintiffs side Arguments | Tr. J. Prabhu | 1. Tr. Patel T. Srinivasan - D1 2. Tr. K. Ananda Krishnan - D2 | 15.09.2020 |
| 4 | O.S.No. 43/2019 | Ex-Parte Evidence | Tr.B.S. Sivakumar | Ex-Parte | 15.09.2020 |
| 5 | O.S. No. 08/2020 | Ex-Parte Evidence | Tr. E. Sreedharan | Ex-Parte | 15.09.2020 |
| 6 | O.S. No. 25/2013 | Arguments | 1.Tr. K. Ananda Krishnan 2. Tr. Patel T. Srinivasan | Tr. B. Murali | 15.09.2020 |
| 7 | O.S. No.34/2013 | Plaintiffs side Arguments | Tr. K. Jaya Chandran | 1. Tr. R.RaviKumar - D1 2. Tr. V. Raj - D2 & D3 | 16.09.2020 |
| 8 | D.O.P. No.26/2018 | Respondent side Evidence | Tr. Saju.K. Joseph | Tr.N. Nepolien | 17.09.2020 |
| 9 | CMA No.13/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 10 | CMA No.14/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 11 | CMA No.15/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |

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| 12 | CMA No.16/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 13 | CMA No.17/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 14 | CMA No.18/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 15 | CMA No.19/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 16 | CMA No.20/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 17 | CMA No.21/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 18 | CMA No.22/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |
| 19 | CMA No.23/2013 | Reply Arguments | Tr. R. Sunder | 1. Tr. Special G.P - R1 to R4 2. Tr. K.Jacob Mathew - R5 | 18.09.2020 |



DISTRICT JUDGE - CUM-
CHIEF JUDICIAL MAGISTRATE,
UDHAGAMANDALAM.

18/9/20